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**NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/07/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL**

**APPLICATION NUMBER :  
PETITION NUMBER : TCP/244/ (IB)/2017  
NAME OF THE PETITIONER(S) : PATTERSON & CO  
NAME OF THE RESPONDENT(S) : CENSTAR PACKAGING INDUSTRIES I PVT LTD  
UNDER SECTION : 433 ( e)(f)**

<b>S.No.</b>	<b>NAME (IN CAPITAL)</b>	<b>DESIGNATION</b>	<b>SIGNATURE</b>
		<b>REPRESENTATION BY WHOM</b>	

A.R. [Signature]  
(Counsel for Respondent)

Counsel for Resg  
98410 61270

Gautam S. Raman  
(Counsel for Petitioner)

9940071160

**ORDER**

Counsel for petitioner present. Proxy representing the counsel for respondent present and prayed time for filing counter. Time extended at request. Put up on 31.07.2017 at 10.30 A.M.

  
**(K. Anantha Padmanabha Swamy)  
Member (Judicial)**